

**Fact-sheet on enforcement related issues for the State/UT**

<b>S. No.</b>	<b>Subject</b>	<b>Information</b>
1.	Name of State/UT	<b>Puducherry</b>
2.	State Population as per census 2011	<b>9,50,289</b>
3.	No. of Districts in the State/UT	<b>4</b>
4.	Name and Designation of the Food Safety Commissioner	<b>Name:</b> Shri. Prashant Kumar Panda, <b>Designation:</b> Secretary (Health)
5.	Contact details & e-mail	<b>Address:</b> Local Administration Department, Chief Secretariat, Goubert Avenue, Puducherry- 605001 <b>Tel:</b> 0413-2336115 <b>Fax:</b> <b>Email:</b> secyhealth.pon@nic.in
6.	Name of Nodal Officer and contact details	<b>Name:</b> G.L. Upadhya, Deputy FSC, Senior Public analyst <b>Address:</b> Dept. of Drugs, Indira Nagar, Gorimedu, Puducherry-605006 <b>Tel:</b> <b>Fax:</b> <b>Email:</b>
7.	Number of DO	<b>Full Time:</b> 1 <b>Part Time:</b>
8.	Number of AO	2
9.	Number of FSO	<b>Full Time:</b> 2 <b>Part Time:</b>
10.	Status of State Food Laboratories	<b>Total Number-1</b> <b>Number of functional laboratories- 1</b>
11.	Number of Food Analyst	1
12.	No. of State labs that are NABL accredited	Nil
13.	Food Business Units licensed till date	<b>Online:</b> 2324 <b>Offline:</b> Nil
14.	Food Business Units registered till date	<b>Online:</b> 6120 <b>Offline:</b> Nil
15.	<b>Status of Online (FLRS) license/Registration in districts of States/UTS</b>	
<b>a</b>	No. of Districts issuing license/registration ONLINE only	1
<b>b</b>	No. of Districts issuing license/registration PARTIALLY ONLINE	1
<b>c</b>	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is <b>re-constituted</b> (SLAC)	Yes
17.	Whether District level Advisory Committee is <b>re-constituted</b> (DLAC)	Under Process
18.	Whether Appellate Tribunal is operational?	Yes

**ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)**

19.	Number of food samples collected	2037
20.	Number of food samples analyzed	2037
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	58
22.	Number of cases launched against FBOs	Adjudications- Nil Criminal Court- Nil
23.	Details of Adjudications	No. of Cases disposed- Nil
		No. of cases in which - Nil penalty is imposed
		Amount of Penalty raised- Nil
24.	Details of Criminal cases	No. of cases convicted- Nil
		No. of cases Acquittal- Nil
		Amount of Penalty raised- Nil